

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.432

IA/4063/ND/2022 IN IB/450/ND/2021

IN THE MATTER OF:

State Bank Of India	...	Applicant
Versus		
Jagdish Ganga Prasad Prakash	...	Respondent

Under Section 95(1) of (IBC), 2016.

Order delivered on 31.01.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant	:	
For the Respondent	:	
For the RP	:	Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Jasleen Singh Sandha, Advs.

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **23.02.2024**.

Sd/-

(Court Officer)